

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

(6)

D.A. No. 828/88

27.9.1993

S.K. Mathur

Applicant

Vs.

Government of India & Ors.

Respondents

None for the Applicant.

Shri N.S. Mehta, Counsel for the respondents.

CORAM

1. Hon'ble Mr. C.J. Roy, Member (J)

2. Hon'ble Mr. B.K. Singh, Member (A)

JUDGEMENT (ORAL)
(Delivered by Hon'ble Mr. C.J. Roy, Member (J))

Shri N.S. Mehta, counsel, appears for the respondents and submits letter No. D/PAI/551/15/88 dated nil from Shri Anil Wadhwa, Deputy Secretary, Ministry of External Affairs, in which it is stated that the applicant, Shri S.K. Mathur has since been promoted to Grade-III, which is the subject of relief sought by him. Let the letter be kept on record. Shri G.S. Khampa, Administrative Officer, Ministry of External Affairs is also present along with Shri N.S. Mehta, learned counsel for the respondents.

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2. It seems the applicant is not interested in
contesting the case. The case is dismissed with no
costs. He is also given the liberty to approach this
Tribunal in case the cause of action still survives.

(B.K. Singh)
Member (A)

(C.J. Roy)
Member (J)

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